

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 113 OF 2016

Dated: 26th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Alipurduar Transmission Ltd.Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Aniket Prasoon

Counsel for the Respondent (s) : Mr. K.S. Dhingra for R.1

ORDER

Issue fresh notice to Respondent Nos. 2 to 10 returnable on 05.10.2016. Dasti, in addition, is permitted.

List the matter on **05.10.2016.**

**(T. Munikrishnaiah)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**